

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1513
ANSWERED ON 28/07/2023

DRY PORTS

1513. SHRI HANUMAN BENIWAL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether any scheme to develop a dry port at Bakhasar in Barmer district of Rajasthan was formulated by the Union Government;
- (b) if so, the details along with the current status thereof;
- (c) whether the Government proposes to take positive steps in the interest of the businessmen while developing dry port at Bakhasar in Barmer district;
- (d) if so, the time by which it is likely to be developed; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (e) The applications for setting up Dry Port/Inland Container Depot (ICD) EXIM logistics facilities are considered in terms of Circular No. 50/2020-Customs dated 05.11.2020 issued by the Central Board of Indirect Taxes & Customs (CBIC), Department of Revenue (DoR), Ministry of Finance (MoF). Under the policy & guidelines for setting up Inland Container Depots (ICDs)/Container Freight Stations (CFSs)/Air Freight Stations (AFSs), an Inter-Ministerial Committee (IMC) takes appropriate decision on the proposals received for setting up of ICD/CFS/AFS, based on considerations such as present availability of such facilities, their capacity & current utilization, trade generation, export-import potential and the need for new facilities. As on date, no application for development of a dry port at Bakhasar in Barmer district of Rajasthan is pending with IMC.
